

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/899(CHE)/2021
PETITION NUMBER : IBA/243/2019
NAME OF THE PETITIONER : Jain Irrigation Systems Ltd
**NAME OF THE RESPONDENT(S) : Mr. Ramakrishnan Sadasivan (Liquidator)
M/s Thiru Arooran Sugars Ltd**
UNDER SECTION : Sec 42 of IBC, 2016

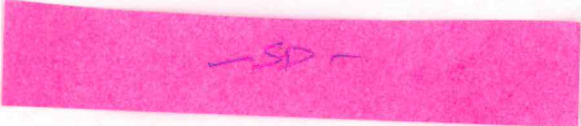
ORDER

Ld. PCS Dr. K.S. Ravichandran for the Applicant. Ld. Counsel Mr. B. Dhanaraj for the Respondent.

At joint request, list the application for **physical hearing on 23.11.2023.**


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


JYOTI KUMAR TRIPATHI
Member (Judicial)